

F. No. J-11017/62/2024-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 16th October, 2024

ORDER

The President is pleased to engage **Shri Rana Vikram Singh**, Advocate as Deputy Solicitor General of India for the High Court of Patna, as mentioned below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF PATNA
DEPUTY SOLICITOR GENERAL OF INDIA

Name of Advocate (Shri)	Contact details	Enrollment No.
Rana Vikram Singh	Chamber No. 17, Bihar State Bar Council Building, Near Patna High Court Res.: A/5, Biscomaun Colony, North of Kumhrar Flyover, PO Gulzarbagh, Patna-800007. Mob: 9431015481, 9572607959 Email: rvs15873@gmail.com	5829/1999


2. The engagement of aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Madhab Charan Prusty)
Sr. Government Advocate

Copy to:-

1. PS to Hon'ble MoS (I/C)L&J.
2. PSO to Law Secretary/ Additional Secretaries in the main secretariat of Department of Legal
3. Ld. Attorney General for India, Ld. Solicitor General for India.
4. Shri Dr. Krishna Nandan Singh, Additional Solicitor General of India, Patna High Court at Patna (Bihar).
5. The Registrar, Patna High Court, at Patna (Bihar).
6. Shri Rana Vikram Singh, Deputy SGI as mentioned with request to provide Bank Account details to Cash (LA) Section of this Department for the purpose of monthly retainership.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. The Cash (LA) for payment of retainership fee to aforesaid Deputy SGI w.e.f. the date of this order.
9. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Office / Spare copies.


(Kumar Gaurva)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in